

DELHI LEGISLATIVE ASSEMBLY

Bulletin-Part II

(General Information relating to Legislative and other matters)

Friday, December 17, 1993/Agrahayana 26, 1915 (Saka)

No.25

Private Member's Resolution

Hon'ble Members are informed that the following Private Member's Resolutions have obtained priority through balloting and admitted by the Speaker for listing in the Business to be set out for Friday the 24th December, 1993:-

1. Dr. A.K.Walia:

"This House resolves that any Jhuggi Jhonpri cluster which is shifted should be provided with alternative site free of cost."

2. Prof. F.K.Chandla:

"The House resolves to put a stop on public drinking in restaraunts and hotels of Delhi."

3. Sh. Hari Krishan:

"This House resolves that the flyover and under bridge be constructed at AzadMarket area."

4. Sh. Mukesh Sharma:

"This House resolves that all the unauthorised colonies be regularised."

5. Sh. Mahinder Singh Sathi:

"This House is of the opinion that immediate concrete steps should be taken to ensure that there is no power or water shortage in the future."